

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 113 of 2000
(O.A. 215/1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Smt. Sita Bebi & Ors.

Vs.

Union of India & Ors.

For the applicants : Mr. B. Neogi, counsel

For the respondents : None

Heard on : 6.4.2000

Order on : 6.4.2000

ORDER

D. Purkayastha, J.M.

In this M.A., the applicants have prayed for an order for substitution of the heirs and legal representatives of the sole petitioner (in O.A.), Joy Ram since he died on 6.2.2000.

2. We have considered the M.A. and other records available with us. We find that the application for substitution has been filed in time. So, we allow this M.A. ~~in the names of~~ legal representatives of the petitioner in the O.A. shall be substituted to the original application. Thus, the M.A. is disposed of without any order as to costs.

g.s.m

MEMBER (A)

[Signature]
MEMBER (J)